(c) the action proposed to be taken by Government to remove the encroachments?

# THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) and (c). Do not arise.

[English]

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#### Irregularities in I.D.P.L.

\*490. SHRI MADAN LAL KHURANA: DR ASIM BALA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

- (a) whether Government have received complaints of financial and other irregularities in the Indian Drugs and Pharmaceuticals Limited as reported in "India Today" dated the 31st March, 1990,
  - (b) if so, the details thereof: and
- (c) the action taken or contemplated in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURU-PADASWAMY): (a) to (c). Government has been receiving complaints about the alleged financial and other irregularities in I.D.P.L. However, none of them has so far been substantiated.

[Translation]

### Setting up of Petrol-Diesel Pumps in Uttar Pradesh

- \*491. SHRI RAM SAJIWAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) whether new petrol-diesel filling stations are proposed to be set up in Mau

Tehsil, Baberu Tehsil and Manikpur, Rajapur and Kartal towns of Banda district of Uttar Pradesh:

- (b) whether any survey has been conducted in this regard; and
- (c) if so, the time by which the new filling stations will be set up?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURU-PADASWAMY): (a) and (b). As result of the surveys conducted, the locations namely Mau, Baberu and Manikpur in District Banda have been identified for setting up of petrol/diesel retail outlets.

(c) In view of the various steps preceding commissioning of retail outlets, it is not possible to indicate when these retail outlets will be actually commissioned.

#### Prices of Khadi

- \*492. SHRI RAJVEER SINGH; Will the Minister of INDUSTRY be pleased to state:
- (a) whether Government propose to bring down the prices of Khadi;
- (b) the total amount allocated by Government for the development and production of khadi during 1990-91;
- (c) whether Government propose to set up more khadi units; and
  - (d) if so, the State-wise details thereof?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) The price of khadi is fixed by the Central Certification Committee under KVIC by taking into account cost of inputs such as raw-material wages etc.

(b) An amount of Rs. 90 crores (Grant Rs. 50 crores and Loan Rs. 40 crores) has

been allocated for the development and production of khadi during the current financial year

(c) and (d) A higher production and employment target has been fixed for 1990-91. The State-wise details are decided by the KVIC with the respective States during their annual budget discussions.

[English]

### Experience for Pilots and Co-Pilots on Airbus A-320

5020 CH JAGDEEP DHANKHAR Will the Minister of CIVIL AVIATION be pleased to state

- (a) whether the Indian Airlines has laid down any minimum experience in terms of flying hours for their pilots to take command of or act as co-pilots on the Airbus A-320,
  - (b) if so the details thereof
- (c) whether it has been rigidly followed, and
  - (d) if not, the easons therefor?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN) (a) Yes, Sir

(b) Only pilots with a minimum of 500 hours of jet flying experience are permitted to get co-pilot's endorsement on Airbus A-320 aircraft. In order to fly as pilot-in-command on A-320 aircraft, a pilot is required to obtain in Airlines Transport Pilot's Licence (ALTP), endorsement on type, 100 hours' experience on type, and have passed 10 Rute Checks successfully. At present Captains with experience of 10 to 23 years of service and flying experience ranging from 4700 hours to 16000 hours are flying as pilots-in-command on A-320 aircraft.

(c) and (d). Some pilots having command experience on B-737 of 2500 hours or more were exempted by the Director General Civil Aviation from 100 hours co-pilots's flying experience requirement for obtaining command endorsement on A-320 aircraft. Such exemptions are normally given when there is a large induction. No further exemptions are being granted by the DGCA.

# Expansion of Instrumentation Limited Unit at Palghat, Kerala

5021 SHRI A VIJAYARAGHAVAN: Will the Minister of INDUSTRY be pleased to state

- (a) whether any proposal to develop the Instrumentation Limited Unit at Palghat in Kerala: and
- (b) If so, the names of projects proposed to be taken up and when these are to be launched?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH) (a) and (b) The company is considering taking up modernisation of the existing manufacturing facilities at Palghat during the 8th Five Year Pian. During this Plan period the following projects are also under consideration

- (a) Bellows Sealed Valves
- (b) Solonoid Valves
- (c) High Performance Valves.
- (d) High Pressure Pumps for Slurry and Critical applications

### Revival of Jainti-Alipurduar Rallway Line

5022. SHRI PIYUS TIRAKY Will the Minister of RAILWAYS be pleased to state: